

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 821 OF 2014

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Gulbarga Electricity Supply Co. Ltd.Appellant (s)

Versus

M/s. Narayanapur Power Co. & Anr.Respondent (s)

Counsel for the Appellant(s) : Ms. Srishti Govil

ORDER

This review petition is pending in this Tribunal from the year 2014. Counsel for the review petitioner seeks a week's time to obtain instructions whether the review petitioner wants to prosecute this matter or not. At his instance, the matter is adjourned to **04.04.2016**. On that day we will pass appropriate orders.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk